

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The All Principal District & Sessions' Judge,
State of J&K

Subject :- Rajya Sabha Starred/unstarred Question NO: 2031 regarding the "percentage of cases pending in various courts where central Government is a party and the number of cases pending in courts" .

NO:- 32350-72/24 Dated :- 11.08.2018

Sir,

On the subject cited above, it is submitted that this registry has received a letter from Ministry of Law and justice, New Delhi, Wherein, it is requested to send the information regarding the "percentage of cases pending in various courts where central Government is a party and the number of cases pending in courts" as on 31.07.18.

In this connection, it is requested that the requisite consolidated information of your court and courts subordinate to you may be reached to this registry by or before 13.08.2018 through e. mail/tele Fax No . **0194 – 2506639** enabling us to communicate the same to the concerned authority in time .

The matter may be treated as most urgent .

Yours faithfully,


10/8/18

(Assistant Registrar)
High Court of J&K

NO:- 32393/24 Dt:- 10-8-2018

Copy forwarded to the Incharge NIC High Court of J&K, Srinagar for uploading the same on the High Court web site .


10/8/18

(Assistant Registrar)


